

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/40/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 7 others
NAME OF THE RESPONDENT(S) : MARUVOOR ENERGY SYSTEMS PVT LTD & 3 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Dominick S. David
for P. Giridharan

Counsel for R1

P.H. Arvinth Pandian
Sr Advocate
M. Sricharan
Sai Vihar

Counsel for
Petitioner




KMD Muthilan

Counsel for
R2-R4

Muthilan

Vishnu Mohan

For Rahul Balaji

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 30.11.2017.

-sel-
S Vijayaraghavan
Member (Technical)

-sel-
K Anantha Padmanabha Swamy
Member (Judicial)